of the Commission for Agricultural Costs and Prices (CACP), the Government have raised the minimum support price of copra of Fair Average Quality (FAQ) from Rs. 1500/- per quintal for 1989 crop season to Rs. 1600/- pr quintal for the 1990 Crop Season with effect from 20th February, 1990—marking an increase of Rs. 100/- per quintal.

(c) and (d). No, Sir. According to the latest available information the coconut prices have been ruling firm at all important marketing centres over the last four months.

(e) Does not arise.

Production of Soyabean

10285. SHRI YASHWANTRAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken to promote soyabean production in Maharashtra; and

(b) the results achieved so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) A Centrally Sponsored National Oilseeds Development Project (NODP) is in operation in the state of Maharashtra for increasing the production of oilseeds including soyabean. Under this project, financial assistance is given to the State on various critical inputs like seed production, plant protection measures, improved farm implements, rhizobium culture, transfer of technology through demonstration etc. in order to induce the farmers to take up oilseeds cultivation including soybean on large scale.

(b) As a result of the implementation of National Oilseeds Development Project (NODP), there has been a significant increase in both area and production of soybean in the State as is evident from the following figures:—

Year 1	Агеа ('000 ha.) 2	Production ('000 tonnes) 3	Yield Kq./ha.) 4
19 87-88	76.7	24.6	321
1988-89	87.0	56.2	646
1989-90	126.9	100.1	789

[Translation]

Eve-Teasing in DTC Buses

10286. SHRI SURYA NARAYAN YADAV: Will the Minister of HOME AF-FAIRS be pleased to state: (a) the number of cases registered for looting and eve-teasing in private buses operating under Delhi Transport Corporation during the last three years; and

(b) the number of persons punished so far and the number cases still pending in the courts? THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The requisite information is as under:-

Year	<i>No. of cases registered of eve-teasing in private buses operating under DTC</i>	No, of persons Punished	No. of cases pending trial
1	2	3	4
1987	3	2	_
1988	10	15	1
1989	7	7	2
1990 (Upto 30.4.90	5	6	-

No case of looting in private buses under Delhi Transport Corporation was reported during the above period.

[English]

Dredging of Ganges River

10287. SHRI CHITTA BASU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether navigability of the Ganges has been further reduced due to heavy siltation from Farakka to Calcutta; and

(b) if so, the arrangements made for the dredging of the Ganges?

THE MINISTER OF SURFACE TRANS-PORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). There has been no reduction in the navigable depth of Ganga in the reach Farakka to Calcutta due to siltation during 1989-90. The Inland Waterways Authority of India, however have two dredgers for undertaking dredging works as and when required.

Robberies/Murders in Punjab

10288. SHRI KAMAL CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of robberies and murders reported in Punjab during the year, 1989, month-wise; and

(b) the measures taken to check such crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) A statement showing monthwise the number of cases of robberies and murders reported in Punjab during the year 1989 is attached.

(b) The prevention of crime is the responsibility of the State Government. Necessary steps to reduce the crimes like murder and robbery have to be taken by the Government of Punjab.